

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.251/252/HDB/2017
NAME OF THE COMPANY	Venkata Ramana rao lokareddi Vs Sri Surya Chandra chits private limited
NAME OF THE PETITIONER(S)	Venkata Ramana rao lokareddi Vs Sri Surya Chandra chits private limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	<del>ORDER</del> 252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy COUNSEL FOR APPLICANTS		9542239039 vrm2@vangaassociates.com	V.V. Reddy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

### ORDER

Heard Shri V. Venkata Rami Reddy, learned counsel for the Applicants. The learned counsel sought one week time to submit Additional Affidavit. Post the case on 08.01.2018

MEMBER (Tech)

MEMBER (Judl)